NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. CA 356/2021 In CP/897(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022

NAME OF THE PARTIES: - Apurva Pharmachem Pvt. Ltd.
V/s
Roc Mumbai.

APPEARANCES: -
FOR THE PETITIONER : Absent
FOR THE RESPONDENT : Absent

Section: Rule 11 of NCLT 252

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **04.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish